

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2025**

Sl. No.	Nature	Opening balance as on 01.03.2025	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Converted Cases	Total Institution	Backlog Disposal Cases/converted cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency 31.03.2025	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	37	0			0			1	1	36	1
2	WA	165	70	1		71			72	72	164	
3	WPC	10599	509	7	1	517	9		867	876	10240	160
4	WPL	1197	26			26	2		86	88	1135	73
5	WPS	16306	617	19		636	4		868	872	16070	198
6	WPT	748	9			9			13	13	744	7
7	WPCR	104	61			61			60	60	105	1
8	WPPIL	134	9			9			4	4	139	1
9	WP 227	1770	95	1	1	97	2		127	129	1738	12
10	WPHC	0	0			0			0	0	0	
A	TOTAL (1 to 10)	31060	1396	28	17	1426	17	0	2098	2115	30371	453
1	FA	2948	23	5		28	1		23	24	2952	12
2	FAM	243	3			3			7	7	239	6
3	FA(MAT)	820	31	1		32	3		17	20	832	
4	SA	6500	65	5		70			47	47	6523	33
5	MA	433	15	4		19	1		15	16	436	4
2	MAC	10473	224	10		234	4		191	195	10512	53
7	CR	215	30			30	1		49	50	195	
8	MCC	451	100	2		102	4		89	93	460	5
9	COMP APPEAL	1	0			0			0	0	1	
10	COMP PET	11	0			0			0	0	11	
11	EP	12	0			0			0	0	12	
12	TPC	58	17			17			14	14	61	
13	CONT	759	182	3		185	2		82	84	860	
14	ITA	0	0			0			0	0	0	
15	ARBA	267	8	4		12	1		2	3	276	2
16	ARBAP	12	0			0			0	0	12	
17	ARBR	29	7			7			6	6	30	
18	TAXC	390	10	1		11	10		26	36	365	2
19	REVP	150	26		1	27			26	26	151	
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23772	741	35	1	777	27	0	594	621	23928	117
TOTAL (A+B)		54832	2137	63	18	2203	44	0	2692	2736	54299	570
MAIN CRIMINAL CASES												
1	CRREF	1				0			0	0	1	
2	CRA	14189	236	1		237	3		466	469	13957	
3	CRR	5512	140	5		145	1		146	147	5510	207
4	MCRC	524	876			876			942	942	458	57
5	MCRCA u/s 482 B.N.S.S.	47	152			152			163	163	36	
6	CONTR	2	1			1			1	1	2	
7	CRMP	3977	391	8		399	8		496	504	3872	39
8	TPCR	9	3			3			7	7	5	
9	ACQA	3799	82			82	1		75	76	3805	40
C	TOTAL (1 to 9)	28060	1881	14	0	1895	13	0	2296	2309	27646	343
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		82892	4018	77	18	4098	57	0	4988	5045	81945	913
PENDENCY INCREASE/DECREASE		82892	DECREASE (-947)								81945	

Over 5 Years Pendency as on 01.03.2025	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.03.2025	Over 5 Years Decrease Pendency during the month
30354	45	913	29486	-868

(KHILAWAN RAM RIGRI)
REGISTRAR (JUDICIAL)